

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 24th July, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 805/2017 (M.A. No. 65/2018 & M.A. No. 229/2018)	Kshitij Agnihotri Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Arvind Kumar Shukla & Mr. Nihal Ahmad, Advs. for Applicant Mr. Amit Kumar, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Vivek Gupta, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Pradeep Misra, Adv.
2.	Original Application No. 252/2018 (Earlier O. A. No. 108/2017 (THC) (WZ))	Hiraman Garate Vs. State of Maharashtra & Ors.	Ms. Sadiya Rohma Khan & Mr. Zaman Ali, Advs. for Applicant
3.	Original Application No. 386/2018 (Earlier O.A. No.70/2016 & Earlier O.A. No.35/2013)	Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors.	Mr. Naginder Benipal, Adv. for PPCB Mr. Rajkumar, Adv. for CPCB
AFTER NOTICE			
4.	Appeal No. 86/2018 (M.A. No. 957/2018)	Ansal Housing and Construction Ltd. Vs. Haryana State Pollution Control Board & Ors.	Ms. Guneet Khehar & Mr. Sandeep Mishra, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2
5.	Appeal No. 88/2018 (M.A. No. 984/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Ansal Housing Construction Ltd.	Mr. Anil Grover, AAG for State of Haryana
6.	Original Application No. 326/2018 (M.A. No. 1113/2018)	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person Ms. Priyanka Swami, Adv. for State of UP
7.	Original Application No. 327/2018 (M.A. No. 1112/2018)	Shailesh Singh Vs. Panchsheel Buildtech Pvt. Ltd. & Ors.	Mr. Shailesh Singh, Applicant in person Mr. Arvind chari, Adv. for R-1 Mr. B. V. Niren, Adv. for R-3 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
8.	Original Application No. 328/2018 (M.A. No. 1114/2018)	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person Mr. B. V. Niren, Adv. for R-3 Mr. Raj Kumar, Adv. for CPCB
FOR COMPLETION OF PLEADINGS			
9.	Execution Application No. 05/2018 IN O.A. No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3

10.	Execution Application No. 18/2018 IN O.A. No. 98/2017 (M.A. No. 1059/2018)	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board Mr. Tarunvir Singh Khehar, Adv. for GNCTD
11.	Original Application No. 38/2018 (M.A. No. 290/2018, M.A. No. 771/2018, M.A. No. 1019/2018 & M.A. No. 1020/2018)	Environment Support Group Vs. Union of India & Ors.	M/s Maitreyi Krishnan & Yogeshwaran. A, Adv. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Mukul Singh, Adv. for MoEF Mr. Devraj Ahok, Adv. for State of Karnataka Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Arun K. Sinha, Adv. for Applicant in M.A. No. 1019/2018 & 1020/2018
12.	Original Application No. 72/2018 (M.A. No. 734/2018)	Ratna Chowdhury Vs. West Bengal Pollution Control Board & Ors.	Mr. Soumitra Sen, Sr. Adv. with Ms. Paushali Banerjee, Adv. for Applicant Mr. Debopriya Pal, Adv. Mr. Sujoy Mondal & Mr. Kunal Chatterji, Adv. for Kolkata Municipal Corporation Mr. Rajesh Kumar, Adv. for R-3 Mr. Prakash Kumar Singh, Adv.
13.	Original Application No. 147/2018 (M.A. No. 420/2018 & M.A. No. 951/2018)	Ram Avtar Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Ms. Kritika Shukla, Adv. for NHAI Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana & HSPCB M. V. Kini Law Firm for Applicant in M.A. No. 951/2018
14.	Original Application No. 181/2018	Jaya Prakash Dabral Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Ms. Priyanka Swami, Adv. Mr. R. M. Sinha, Adv.
15.	Original Application No. 245/2018 (M.A. No. 776/2018)	Surajit Roy Vs. Union of India & Ors.	Mr. Pankaj Kapoor, Adv. for Applicant Mr. Balaji Chakraborty, Adv. Mr. Rahul Pratap, Adv. for MoEF Ms. Madhumita Bhattacharjee, Adv. for R-2 to 4, 7 & 8 Ms. Paushali Banerjee, Adv. for R-12 Mr. Krishnan Venugopal & Mr. Rajiv Bansal, Sr. Adv. with Mr. Aditya Kanodia, Adv. for R-15 Mr. Sachin Datta, Sr. Adv. with Mr. Nishat Ahmed, Adv. Mr. Rajiv Bansal, Sr. Adv.
FOR HEARING			
16.	Original Application No. 28/2013 (T _{Hc}) (M.A. No. 832/2018)	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.

17.	Original Application No. 194/2016 (M.A. No. 201/2018)	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Arun Kaushal, Adv. for R-7 & 8
18.	Original Application No. 270/2016 (M.A. No. 47/2018 & M.A. No. 1041/2018)	Sushil Raaja Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHA Dr. Abhishek Attrey, Adv. Mr. Prashtan Kanjale, Adv. for State of Maharashtra Mr. Raja Chatterjee, Adv. for State of WB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Ranjan Mukherjee, Adv. for State of Meghalaya Ms. Mazag Andrabi, DAG for State of J & K Mr. Bhanwar Pal Singh Jadon, Adv. for state of UP Mr. Nishe Rajen Shonker, Adv. for Kerala Ms. Hemantika Wahi, State of Gujarat Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Gopal Singh, Adv. for State of Tripura Ms. Rajdipa Behrodea, Adv. for Odisha Mr. D. K. Thakur, AAG for State of H.P. Mr. Naginder Benipal, Adv. for Punjab Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Edward belhi, AAG for State of Nagaland Mr. Devraj Ashok, Adv. for Karnataka Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram Mr. Guntur Prabhakar, Adv. for State of A.P. Mr. Arjun Vinod Bokde, Adv. for Goa Mr. Bharat Arora, Adv. Mr. Leishangthem Roshmani, Adv. for State of Manipur Mr. P. Venkat Reddy, Adv. for State of Telangana
19.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicants Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Adv. for Odisha SPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
20.	Original Application No. 06/2018 (M.A. No. 566/2018)	Mahagunpuram Apartment Owners Association Vs. Ghaziabad Development Authority & Ors.	Mr. Sanjeev Kumar Singh & Shighra Kumar, Adv. for Applicant Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for State of UP & Ghaziabad Nagar Nigam Mr. Atul Nigam, Adv.
21.	Original Application No. 331/2018 (M.A. No. 1005/2018)	M/s. Fast Foods Pvt. Ltd. Vs. Central Ground Water Authority & Anr.	Ms. Vandana Sharma, Adv. for Applicant Mr. A. K. Prasad, Adv. for CGWA Mr. Bhanwar Pal Singh Jadon, Adv. for R-2

22.	Original Application No. 500/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Blossom Hotel	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Dhruv Pal, Adv. Mr. RajKumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv. Mr. Divya Prakash Pandey, Adv. Mr. Mandeep Kalra, Adv. Mr. Sumeer Sodhi, Adv.
23.	Original Application No. 560/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Nestor Agro and Export Ltd. (Kasauli Heritage Plaza)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. B. R. Chawla, Adv.
24.	Original Application No. 562/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Bhagwan Dass Bhardwaj(Hills Pride Resort)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Sanjeev Goyal, Adv. for Respondent

Date : 24th July, 2018
Time : After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

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JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
25.	Review Application No. 20/2017 IN Original Application No. 485/2014 (T _{HC})	Girdhari Lal Vs. State of H.P. & Ors.	Mr. Viplav Sharma & Ms. Neha Dhir, Advs. for State of HP Mr.Divya Prakash Pandey, Adv. for HPSPC Mr. Dhruv Pal, Adv.

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FOR HEARING			
26.	Review Application No. 07/2018 (M.A. No. 287/2018 & M.A. No. 288/2018) IN O. A. No. 124/2015 & O. A. No. 127/2016	Sumitra Devi Vs. Central Pollution Control Board & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anuj Bhandari, Adv. for Applicant Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for R-7

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